

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP No. 154/621A/NCLT/AHM/2016 (New)
CA No. 90/621A/CLB/MB/2013 (Old)**


Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.09.2016**

Name of the Company: Gopala Polyplast Ltd.

Section of the Companies Act: Section 383A of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	ALKESH SALAN	PRACTISING COMPANY SECRETARY	GOPALA POLYPLAST LIMITED	
2.				

ORDER

Learned CS Mr. Alkesh Jalan present for the petitioner. He submitted that the petitioner is agreeing to the violations.

He requested the Tribunal to take a lenient view of the matter with respect to fine.

List the matter on 30.09.2016 for orders.


(BIKKI RAVEENDRA BABU)
MEMBER JUDICIAL

Dated this the 23rd day of September, 2016